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SHRI BHUPESH GUPTA; The pride of Bengal and the pride of India also. Now it has been brought to such a state of affairs. I do maka an appeal to the Government. Well, if they introduce the Bill on Monday in this House, we shall be very happy. But they may not like to do so in view of c the end of the Lok Sabha session. In that case, there is no difficulty in nationalising the concern by the promulgation of an Ordinance. We are all agreed that it should be nationalised. This step should be taken by an Ordinance immediately after this session is over.

## REFERENCE TO THE STOPPAGE OF PRODUCTIVE PROCESSING AT THE RUPNARAINPUR METAL AND WDSE INDUSTRIES

(SHRI THE VICE-CHAIRMAN SAWAISINGH SISODIA): Shri Sved Shahedullah. Be very brief,, please.

SHRI SYED SHAHEDULLAH iWest Bengal): I shall read this as fast as possible.

The productive processing at the Rupnarainpur Metal and Wire Industries, an ancillary unit of Hindustan Cables Limited, Rupnarainpur, has totally been stopped since last one month following irregular and inadequate supply of raw material, i.e. copper rod etc. from the principal organisation, namely, Hindustan Cables Limited, Rupnarainpur unit and ultimately the workmen at the Rupnarainpur Metal and Wire Industries has been laid off on and from 6-3-1980 in view of complete stoppage of supply of Copper Rods, the main item of raw material which is being supplied by the principal organisation, M/s. Hindustan Cables Ltd. as per contractual term agreed upon between the organisation for the purpose of maintaining inflow of productive efforts in both the organisations for national interest.

In fact patronising the ancillaries has great effect in maintaining pace

with the employment potentialities as wen as to provide employment opportunities to local unemployed youth. If the ancillary units close down in the area, it will have a serious repercussion on the livelihood of the workers engaged in such industries.

Situation in Tamil Nadu

Rupnarainpur Metal and Wire Industries employs about 700 workers with meagre scales of pay. The layoff has now thrown these workers on the verge of starvation.

It is therefore requested that immediate steps be taken to reopen this viable ancillary unit, that is, the Rupnarainpur Metal and Wire Industries by making available the raw material required for continuance of this unit.

## REFERENCE TO LAW AND ORDER SITUATION IN TAMIL NADU

(SHRI THE VICE-CHAIRMAN SAWAISINGH SISODIA): Mrs. Sathiavani Muthu. There are only two or three minutes.

(SHRIMATI) **SATHIAVANI** MUTHU (Tamil Nadu): Mr. Vice-Chairman. I shall also read this in full speed.

Sir, certain alarming things are happening in Tamil Nadu since the proclamation of Presiden's rule was declared. According to the Times of India and the Indian Express of 26th March, 1980, our Leader Puratchitha-laivar M.G.R., former Chief Minister of Tamil Nadu,, was attacked by some miscreants at Mathur Railway Sta-r tion between Vriddachalam and Tiru-chirapalli. Fifty goondas with deadly weapons stopped the train in the early hours at 2.45 and attacked the compartment in which he was travelling. The glass windows were broken and the members who were travelling with him were threatened by the goondas with loss of life, as per the statement of the former Transport Minister Mr.